

PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SUMERU INDUSTRIES LIMITED

Regd. Office: 10th floor, Sumeru Centre, Near Parimal Crossing, C. G. Road, Paldi, Ahmedabad – 380 007 (India)

This Corrigendum to the Public Announcement is being issued by Keynote Corporate Services Limited (“**Manager to the Offer**”), on behalf of Mr. Vipul H. Raja, Ms. Sonal V. Raja and Mr. Nandit V. Raja (“**Acquirers**”) to the equity shareholders of Sumeru Industries Limited (“**SIL**”) pursuant to Regulation 11 (1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto. This Public Announcement should be read in conjunction with the original Public Announcement made on 27/02/2007 and the Letter of Offer being sent to the equity shareholders of SIL.

The revised activity schedule of the Offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Public Announcement	27/02/2007	Tuesday	27/02/2007	Tuesday
Last date for competitive bid	20/03/2007	Tuesday	20/03/2007	Tuesday
Specified date	29/03/2007	Thursday	29/03/2007	Thursday
Date by which the Letter of Offer will be dispatched to the shareholders	13/04/2007	Friday	27/04/2007	Friday
Date of opening of the Offer	23/04/2007	Monday	30/04/2007	Monday
Last date for revising the offer price/ number of shares	03/05/2007	Thursday	10/05/2007	Thursday
Last date for withdrawal of acceptance	09/05/2007	Wednesday	16/05/2007	Wednesday
Date of closing of the Offer	12/05/2007	Saturday	19/05/2007	Saturday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s) / demat delivery instruction for the rejected Shares will be dispatched / issued.	26/05/2007	Saturday	02/06/2007	Saturday

This announcement is being made as advised by SEBI vide their letter no. CFD/DCR/HB/TO/91423/07 dated 18/04/2007 with a view to apprise the shareholders of SIL of the aforesaid changes. A copy of this Public announcement will become available on SEBI website www.sebi.gov.in. Eligible persons to the Offer may also download a copy of Form of Acceptance cum Acknowledgement, letter of offer, form of withdrawal which will also be made available on SEBI's website from the offer opening date i.e; 30/04/2007 and apply in the same.

Issued by Manager to the Offer on behalf of the Acquirers :

KEYNOTE
CORPORATE SERVICES LIMITED

KEYNOTE CORPORATE SERVICES LTD.

4th Floor, Balmer Lawrie Building, 5, J. N. Heredia Marg,

Ballard Estate, Mumbai - 400001

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SEBI Regn: INM000003606 AMBI Regn No.: AMBI/040

Contact Person: Janardhan Wagle

Place: Mumbai
Date: 26/04/2007